

Annexure - 1
M/A. Dream Merchant Contents Pvt. Ltd. : Liquidation commenced on 04.10.2023
Secured financial creditors (other than financial creditors belonging to any class of creditors)
List of Stakeholder as on 03.12.2023

S. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim Admitted	Nature of claim	Amount covered by Security interest	Whether security interest relinquished? (Yes/No)	Details of Security interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Punjab National Bank	02.11.2023	822,546,705.00	822,546,705.00	secured Financial Creditor	YES	YES	First Charge on the content right		100%	0	0	0	-	
TOTAL			822,546,705.00	822,546,705.00						100%				0	

*As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016 has taken these claims which were admitted during the CIRP since the claimant has not submitted its claim during the liquidation process upto date of filing this list

Note :

- The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
- The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

